

ITEM NO.2

COURT NO.2

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (CrI.) No(s). 9038/2023

(Arising out of impugned final judgment and order dated 03-07-2023 in BA No. 906/2023 passed by the High Court of Delhi at New Delhi)

ABHISHEK BOINPALLY

Petitioner(s)

VERSUS

DIRECTORATE OF ENFORCEMENT

Respondent(s)

(IA No. 91640/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 144704/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 59346/2024 - INTERIM BAIL

IA No. 148814/2023 - INTERIM BAIL

IA No. 250968/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 145664/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

Diary No(s). 44355/2023 (II-C)

(IA No. 227018/2023 - CONDONATION OF DELAY IN FILING

IA No. 227019/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 228363/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 16-07-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Vikram Chaudhary, Sr. Adv.
Mr. Sumer Singh Boparai, Adv.
Ms. Ruby Singh Ahuja, Adv.
Ms. Meenakshi Grover, Adv.
Mr. Ishan Gaur, Adv.
Ms. Aakriti Vohra, Adv.
Mr. Sidhant Saraswat, Adv.
Mr. Jappanpreet Hora, Adv.
Ms. Uzma Sheikh, Adv.
M/S. Karanjawala & Co., AOR

For Respondent(s) Mr. Mukesh Kumar Maroria, AOR

Mr. Zoheb Hussain, Adv.
Mr. Annam Venkatesh, Adv.
Mr. Arkaj Kumar, Adv.
Ms. Sairica Raju, Adv.
Mr. Vivek Gurnani, Adv.
Mr. Arvind Kumar Sharma, Aor, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Subject to the orders of the Hon'ble The Chief Justice, list the present special leave petition before a Bench, in which one of us (Sanjay Kumar,J.) is not a member, in the week commencing 12.08.2024.

(BABITA PANDEY)
COURT MASTER (SH)

(R.S. NARAYANAN)
ASSISTANT REGISTRAR